

14

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.815/252/HDB/2018
NAME OF THE COMPANY	Priyanka Hi-Tech Feeds Pvt Ltd
NAME OF THE PETITIONER(S)	Gannu Mallayya & another
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vvr@vvrassociates.com 9542239039	V.V. [Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
F. Sujan Kumar Reddy	Advocate	9160001435	[Signature]

ORDER

Matter is listed today for admission. Counsel for Applicant is present.

Issue notice to RoC (H). Counsel to serve notice on RoC (H) and file proof of service.

Meanwhile to file Demonetization Affidavit. List the matter on 23.08.2018.

[Signature]
Member (J)

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